



2024:DHC:9982



\$~5(OS), 1(OS) to 4(OS)& 6(OS)36(OS)

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

*Date of Decision: 21<sup>st</sup> December, 2024*

(5)

+ **CS (COMM) 135/2022 & I.As. 3423/2022, 1221/2023, 42234/2024**  
**DABUR INDIA LIMITED** ..... Plaintiff

Through: Mr Anirudh Bakhru, Miss Kripa Pandit, Mr. Mohd Umar & Mr. Christopher Thomas, Advs. (M: 7838499168)

versus

**ASHOK KUMAR AND ORS** ..... Defendants

Through: Mr. Vinay Yadav, SPC with Mr. Abhinav M Goel, Adv. (M: 8447735510)

Mr. Sanjay Gupta, Mr. Ateev Mathur & Mr. Amol Sharma, Advs. for HDFC.

Mr. Yashvardhan Singh, Advocate for D-1. (M:9667056770)

Ms. Geetanjali Viswanathan, Ms. Kruttika Vijay & Ms. Aishwarya Kane, Advs. for D-5 (M-9910083144)

Mr. Dayan Krishnan Senior Advocate with Mr. Alipak Banerjee, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates for D-4. (M:9987115749)

Mr. K.G. Gopalakrishnan and Ms. Nisha Mohandas, Advs for D-7. (M:8800556341)

Mr. Apoorv Kurup & Ms. Kirti Dadheech, Advs. for R-3. (M: 8929015368)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates.

Mr. Mr. Shubhendu Anand, Mr. Piyush M. Dwivedi, Advs.



(M:7827709253)

Mr Kushal Gupta & Mr. Mohd Umar  
Advocates.

Mr. Prashant Prakash, Adv. (M:  
8800009001)

Ms. Lakahmi Kruttika Vijay & Ms.  
Aishwarya Kane, Advs for D-5. (M:  
9643233842)

Mr. Ateev Kumar Mathur & Mr. Amol  
Sharma , Advocates

Mr. Sarfaraz Khan & Mr Abdul  
Wahid, Advs for UCO Bank (M-  
9899140169)

(1)  
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WITH  
**CS (COMM) 20/2019 & I.A.561/2019**  
TATA SKY LIMITED ..... Plaintiff

Through: Mr. Tanmaya Mehta, Ms. Rashmi  
Gogoi and Ms. Riya Rathi, Advs. (M:  
9999255931)

versus

S G ENTERPREISES – TATA SKY SALES AND SERVICES AND  
ORS. .... Defendants

Through: Dr. B Ramaswamy, CGSC for IFSO.  
Mr. Alipak Banerjee, Mr. Moazzam  
Khan, Ms. Shweta Sahu, Mr. Alipak  
Banerjee, Ms. Shweta Sahu Advocate,  
Mr. Parva Khare, Mr. Brijesh  
Ujjainwal, Advs. for D-5.  
(M:9987115749)

Ms. Akshita Jain, Advocate for D-8.

Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates

Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates.

Mr. Sanjay Gupta, Mr. Ateev Mathur  
& Mr. Amol Sharma, Advs for HDFC  
Bank. (M. 9958609042)

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WITH



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+ **CS (COMM) 350/2020 & I.A.7456/2020, 9624/2020, 9629/2020, 996/2021, 16148/2022, 9583/2024**

**GUJARAT COOPERATIVE MILK MARKETING FEDERATION LTD & ANR. .... Plaintiff**

Through: Mr. Abhishek Singh, Mr. J. Amal Anand, Mr Elvin Joshy, Mr Shashwat Tyagi & Ms Alisha Sharma, Advs. (M. 8750600178)

versus

**AMUL-FRANCHISE.IN & ORS. .... Defendant**

Through: Mr. Anil Soni, CGSC with Mr. Rahul Mourya, Mr. Devvrat Yadav, Adv. for UOI. (M:9560238258)

Mr. Neel Mason, Mr. Vihan Dang, and Ms. Aditi Umapathy, Advocates  
Ms. Shweta Sahu, Mr. Parva Khare, Ms. Aishwarya Jain, Mr. Brijesh Ujjainwal Advs.for D-26. (M:9987115749)

Mr. Alipak Banerjee, Mr. Moazzam Khan, Ms. Shweta Sahu, Mr. Alipak Banerjee, Ms. Shweta Sahu Advocate, Mr. Parva Khare, Mr. Brijesh Ujjainwal, Advs. (M:9987115749) for D-27, 28 & 30.

Mr Praveen Kumar Jain Ms Rashmi Kumari and Ms Amruta Patil, Advs. for D-37. (M:9871278525)

Ms. Jagriti Bharti, Adv. for Mr. Ramesh Babu, Adv. for D-38/RBI (M: 9971671294).

Ms. Ekta Choudhary, Ms. Anisha, Mr. DivyankDutt Dwivedi, Advocates.

Mr. Vihan Dang and Mr. Parva Khare& Ms. Aditi Umapathy, Advs for D-52.

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WITH

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**CS (COMM) 176/2021 & I.A.1435/2024**



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SNAPDEAL PRIVATE LIMITED

..... Plaintiff

Through: Ms. Devyani Nath & Mr. Shiv Mehrotra, Advs. (M:7042547106)

versus

GODADDYCOM LLC AND ORS

..... Defendants

Through: Mr. Alipak Banerjee, Mr. Moazzam Khan, Ms. Shweta Sahu, Mr. Alipak Banerjee, Ms. Shweta Sahu Advocate, Mr. Parva Khare, Mr. Brijesh Ujjainwal, Advs. for D-1,10,2,3,4,23,26,31. (M:9987115749)

Mr. Darpan Wadhwa Sr. Adv, Mr. Alipak Banerjee, Ms. Shweta Sahu Mr. Parva Khare Mr. Brijesh Ujjainwal, Advs for D-1 & 10.

Ms. Kruttika Vijay and Ms. Aishwarya Kane, Advs. for D-9. (M:9910083144)

Mr. Gyanendra Kumar, Sr. Adv. with Ms. Pallavi Rao, Ms. Shree Sinha, Mr. Shivam Tiwari and Mr. Siddharth Kothari, Advs. for D-24. (M: 9571147219)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates Mr Praveen Kumar Jain Ms Rashmi Kumari and Ms Amruta Patil, Advs. for D-34. (M:9871278525)

Mr. Shatrajit Banerji, Advocate for D-24. (M: 8527862988)

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WITH

+ CS (COMM) 228/2021 & I.As.6441/2021, 11684/2021, 1412-13/2022, 12160/2022, 12171/2022, 14920/2022, 14923/2022, 17716/2022, 35036/2024, 45040/2024, 45651/2024, 45652/2024

BAJAJ FINANCE LIMITED

..... Plaintiff

Through: Mr. Abhishek Singh, Mr. J. Amal Anand, Mr Elvin Joshy, Mr Shashwat



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Tyagi & Ms Alisha Sharma, Advs. (M:  
8802522592)

versus

REGISTRANT OF WWW.BAJAJ-FINSERVE.ORG  
& ORS.

..... Defendants

Through: Mr. Darpan Wadhwa Sr. Adv. with  
Mr. Alipak Banerjee, Ms. Shweta  
Sahu, Mr. Parva Khare, Mr. Brijesh  
Ujjainwal, Advs. for D-  
6,7,11,12,14,17 & 22.  
Mr. Manish Paliwal, and Ms.  
Himanshi Kaushik, Advocates for  
D-18. (M:8448257585)  
Mr. Aditya Gupta, Ms. Aishwarya,  
Mr. Sauhard Alung and Ms. Asvari  
Jain, Advs. for D-19. (M:9910083144)  
Mr. Rajshekhar Rao Sr. Adv with Ms.  
Tine Abraham, Ms. Shivani Rawat,  
Mr. Mohanakrishna C., Mr. Abhi Udai  
Singh, Mr. Harshil Wason, Advocates  
for D-28. (M: 8054452858)  
Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates  
Mr. Ashok Kumar & Ms. Chhavi  
Arora, Advs. for D-31.  
(M:9810011826).  
Ms. Swati Aggarwal, Ms. Binsy  
Susan, Mr. Aasish Samasi and Mr.  
Mohit Singh, Advs. for GoDaddy.  
Mr. Nishant Gautam (CGSC) with Mr.  
Vardhman Kaushik, Mr. Ajay Kanojia  
& Ms. Akriti Mehrish, Advs. (M:  
8306637942)

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WITH

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**CS (COMM) 475/2022 & I.As.10851-52/2022, 12173/2022**

FASHNEAR TECHNOLOGIES PRIVATE LIMITED ..... Plaintiff

Through: Mr. Sidharth Chopra, Mr. Nitin  
Sharma, Mr. Yatin Garg, Mr. Ranjeet



Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates.

versus

MEESHO ONLINE SHOPPING PVT. LTD. & ANR. .... Defendants  
Through: Mr. Neel Mason, Mr. Vihan Dang, and Ms. Aditi Umapathy, Advs. for D-6.  
Mr. Vihan Dang, Ms. Aditi Umapathy and Mr. Parva Khare, Advs. for D-10.  
Mr. Darpan Wadhwa Sr. Adv, Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates. for D-7.  
Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates  
Mr. K.R. Sasiprabhu and Mr. Tushar Bhardwaj, Advs for Reliance Jio.

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WITH

+ CS (COMM) 490/2022 & I.As.11324/2023, 2872/2024, 11324/2023

INFINITI RETAIL LIMITED ..... Plaintiff

Through: Mr. Raunaq Kamath and Mr. Sauhard Alung, Advocates. (M: 9425341404)

Versus

M/S CROMA WHOLESALER & ORS. .... Defendants

Through: Mr. Anuj Srivastava, Adv. (M:9999690774)  
Mr. Piyush Singhal, Mr. Paras Khurana & Ms. Himanshi Jain, Advs. for D-15. (M:8810488484)  
Mr. Yashu Rustagi, Adv for Indian Bank (M. 8882149812)  
Ms. Richa Kapoor, Mr. Kunal Anand & Ms. Sakshi, Advs. for D-19.  
Mr.D.C Tripathi, Adv. for D-18  
Mr. Manish Mohan, CGSC.  
Mr. Alipak Banerjee, Ms. Shweta



Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates for D-4  
Ms. Sonia Munjal, Adv. for D-22.  
Mr. Mrinal Ojha, Mr. Debarshi Dutta, Mr. Anand Raja Adv, Ms. Tanta Chaudhry. Mr. Shivam Tiwari & Mr. SamyakBilala Advs. for D-27.  
Mr. Manish Mohan, CGSC for UOI..  
Ms. Yashika Kapoor and Mr. Parshant Arora, Advocates for VI.

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WITH

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**CS(COMM) 193/2019 & I.As.5399/2019, 11497/2019, 18216/2019, 15451/2021, 6069/2022, 31775/2024**

**COLGATE PALMOLIVE COMPANY & ANR. .... Plaintiffs**

Through: Mr. Saif Khan Mr. Achuthan Sreekumar, Mr. Prajjwal Kushwah Ms. Imon Roy Mr. Achyut Tiwari Ms. Kanupriya Chawla, Mr. Swastik Bisarya Mr. Rohil Bansal Mr. Shivang Sharma, Advs.

versus

**NIXI & ANR.**

..... Defendants

Through: Ms. Akshita Jain, Advocate for D-1 (M-9990526912).  
Mr. Darpan Wadhwa (Sr. Adv.) with Mr. Mrinal Ojha, Mr. Debarshi Dutta, Mr. Arjun Mookerjee, Mr. Shivam Tiwari, Ms. Nikita Rathi & Mr. Rishabh Agarwal, Advs. for D-3-4.  
Mr. Mrinal Ojha, Mr. Debarshi Dutta, Mr. Anand Raja Adv, Ms. Tanta Chaudhry. Mr. Shivam Tiwari & Mr. SamyakBilala Advs.  
Mr. Nishant Gautam (CGSC) with Mr. Vardhman Kaushik, Mr. Ajay Kanojia & Ms. Akriti Mehrish, Advs.  
Mr. Tentu Satyanarayan, Director (Legal), UIDAI & Mr. Tanmaya



Nirmal, Deputy Manager (Legal & Policy), UIDAI (M-9899113033).  
Mr. Kushagra Goel, Mr Lovesh Goel,  
Ms. Tanya Singhal, Advs. for D-7.  
Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates  
SI Prince Kumar, PS Hauz Khas.  
Mr. Sunil Gautam, SO, UIDAI

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WITH

**CS (COMM) 297/2019**

MOTHER DAIRY FRUIT & VEGETABLE PVT. LTD..... Plaintiff

Through: Mr. Saif Khan Mr. Achuthan  
Sreekumar, Mr. Prajjwal Kushwah Ms.  
Imon Roy Mr. Achyut Tiwari Ms.  
Kanupriya Chawla, Mr. Swastik  
Bisarya Mr. Rohil Bansal Mr. Shivang  
Sharma, Advs.

versus

KUMAR PRAHLAD & ANR. .... Defendants

Through: Mr. Ravi Shankar Mahto, Adv. for  
D-1.  
Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates

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WITH

**CS (COMM) 298/2019 & I.As.8189/2019, 13215/2019, 13631/2019,  
15695-96/2019, 14210/2021, 16707/2021**

ULTRATECH CEMENT LIMITED & ANR. .... Plaintiff

Through: Mr. Himanshu Bagai and Ms.  
Akanksha Singh, Advs.

versus

WWW.ULTRATECHCEMENTS.COM & ORS. .... Defendants

Through: Mr. Darpan Wadhwa, Sr. Advocate  
with Ms. Binsy Susan, Mr. Shashank  
Mishra, Ms. Ritika Bansal & Ms.  
Swati Agarwal, Advs for D-5 to 7.  
Mr. Ananta Prasad Mishra & Mr.  
Gagan Gupta, Advocates for D-9.  
Mr. Manish Mohan, CGSC for UOI.



Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates  
Mr. Nishant Gautam (CGSC) with Mr.  
Vardhman Kaushik, Mr. Ajay Kanojia  
& Ms. Akriti Mehrish, Advs.

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WITH

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**CS (COMM) 732/2019 & I.As. 3865/2020, 9234/2020**

MONTBLANC SIMPLO GMBH

..... Plaintiff

Through: Mr. Saif Khan Mr. Achuthan  
Sreekumar, Mr. Prajjwal Kushwah Ms.  
Imon Roy Mr. Achyut Tiwari Ms.  
Kanupriya Chawla, Mr. Swastik  
Bisarya Mr. Rohil Bansal Mr. Shivang  
Sharma, Advs.

versus

MONTBLANCINDIA.COM &amp; ORS.

..... Defendants

Through: Mr. Rajiv Ranjan Dwivedi, Mr. Vishal  
Advocates for D-23 (M.8447704226)  
Mr. Yajur Bhalla, Mr. Deepak Samota  
and Mr. Sumer Ahuja, Advocates for  
D-1, 2, 4 to 10 & 20. (M:9711009378)  
Ms. Asiya Khan, Adv. for D-25 (M:  
9971644936).  
Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates  
Mr. Alipak Banerjee, Ms. Shweta  
Sahu, Mr. Parva Khare, Mr. Brijesh  
Ujjainwal Advocates for D-18.

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WITH

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**CS (COMM) 373/2020 & I.A.7995-96/2020, 7999/2020, 9171/2020,  
84/2021, 430/2021, 1371/2021, 19495/2023 & 583/2024**

ITC LIMITED

..... Plaintiff

Through: Mr Pravin Anand, Ms Vaishali Mittal  
& Mr Shivang Sharma, Advs.

versus

ASHOK KUMAR &amp; ORS.

..... Defendants

Through: Ms. Ritu Mishra, Advocate for D-6.  
Mr. Hrithik Goyal and Ms. Lovleen



Goyal, Mr L R Goyal Advs for D-12.  
Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates  
Ms. Asmita Kumar, Mr. Amit Tyagi,  
Mr. Utsarg Sinsinwal, Shivangi Rana,  
Advs. for D-14 (M:8709271180).  
Ms. Asmita Kumar, Advocate for  
D-31. (M:9899967516)  
Mr Rajiv Kapur, Mr. Akshit Kapur and  
Mr. Aditya Saxena, Advs for SBI (M:  
9634644652).  
Ms. Radhika Bishwajit Dubey, CGSC,  
Ms. Gurleen Kaur Waraich & Mr.  
Karan Khetani, Advs.

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WITH

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**CS (COMM) 498/2020 & I.A.10520-21/2020**  
MICROSOFT CORPORATION & ANR. .... Plaintiffs

Through: Mr. Saif Khan Mr. Achuthan  
Sreekumar, Mr. Prajwal Kushwah Ms.  
Imon Roy Mr. Achyut Tiwari Ms.  
Kanupriya Chawla, Mr. Swastik  
Bisarya Mr. Rohil Bansal Mr. Shivang  
Sharma, Advs.

versus

PCPATCHERS TECHNOLOGY PRIVATE LIMITED  
& ORS. .... Defendants

Through: Mr. Sumit Nagpal, Ms. Dolly Luthra  
and Ms. Aashita Sood, Advocates for  
D-1, 2 & 3. (M:9911995000)  
Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates

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WITH

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**CS (COMM) 82/2020 & I.A. 2402/2020**  
JOCKEY INTERNATIONAL INC. .... Plaintiff

Through: Mr. Saif Khan Mr. Achuthan  
Sreekumar, Mr. Prajwal Kushwah Ms.  
Imon Roy Mr. Achyut Tiwari Ms.  
Kanupriya Chawla, Mr. Swastik



Bisarya Mr. Rohil Bansal Mr. Shivang  
Sharma, Advs.

versus

WWW.JOCKEYFRANCHISE.COM & ORS. .... Defendants

Through: Mr. Vivek Jain and Ms. Aastha  
Tiwari, Advs. for D-4.  
(M:9871863446)

Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates

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WITH

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**CS (COMM) 154/2021 & I.A. 4692/2021, 10905/2022**

GODREJ PROPERTIES LTD

..... Plaintiff

Through: Mr. Saif Khan Mr. Achuthan  
Sreekumar, Mr. Prajjwal Kushwah Ms.  
Imon Roy Mr. Achyut Tiwari Ms.  
Kanupriya Chawla, Mr. Swastik  
Bisarya Mr. Rohil Bansal Mr. Shivang  
Sharma, Advs.

versus

ASHOK KUMAR & ANR.

..... Defendants

Through: Mr. Darpan Wadhwa Sr. Advocate,  
Mr. Alipak Banerjee, Ms. Shweta  
Sahu, Mr. Parva Khare, Ms.  
Aishwarya Jain, Mr. Brijesh  
Ujjainwal Advs for D-2.  
Mr Neel Mason, Ms Ekta Sharma, Ms  
Pragya Jain, Ms Surabhi Katare, Advs.

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WITH

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**CS (COMM) 276/2021 & I.A.7329/2021**

MICROSOFT CORPORATION & ANR.

..... Plaintiffs

Through: Mr. Saif Khan Mr. Achuthan  
Sreekumar, Mr. Prajjwal Kushwah Ms.  
Imon Roy Mr. Achyut Tiwari Ms.  
Kanupriya Chawla, Mr. Swastik  
Bisarya Mr. Rohil Bansal Mr. Shivang  
Sharma, Advs.

versus

TECH HERACLES OPC PRIVATE LIMITED



& ORS.

..... Defendants

Through: Mr Rajiv Kumar Malik, Mrs. Megha,  
Mr Deepanshu Nainwal, Advs for D-1  
to 3.

Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates

Mr. Nishant Gautam (CGSC) with Mr.  
Vardhman Kaushik, Mr. Ajay Kanojia  
& Ms. Akriti Mehrish, Advs.

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WITH

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**CS (COMM) 293/2021 & I.As.7543/2021**

TATA SONS PRIVATE LIMITED & ANR.

..... Plaintiffs

Through: Mr. Saif Khan Mr. Achuthan  
Sreekumar, Mr. Prajjwal Kushwah Ms.  
Imon Roy Mr. Achyut Tiwari Ms.  
Kanupriya Chawla, Mr. Swastik  
Bisarya Mr. Rohil Bansal Mr. Shivang  
Sharma, Advs.

versus

M/S ELECTRO INTERNATIONAL & ORS.

..... Defendants

Through: Mr. M.K. Singh, Advocate for Mr.  
Samir Chugh, Advs for Airtel  
Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates  
Mr. Shashi Shekhar Dixit, Adv. for  
Airtel (M. 8896447704)  
Ms. Deepika Kathuria, Adv. for D-8.  
Mr. Rishabh Dev Mishra, Advocate  
for Bharti Airtel Limited.

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WITH

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**CS (COMM) 95/2021 & I.A. 21025/2022, 6516/2023**

THE HIMALAYA DRUG COMPANY & ORS.

..... Plaintiffs

Through: Mr. Saif Khan Mr. Achuthan  
Sreekumar, Mr. Prajjwal Kushwah Ms.  
Imon Roy Mr. Achyut Tiwari Ms.  
Kanupriya Chawla, Mr. Swastik  
Bisarya Mr. Rohil Bansal Mr. Shivang  
Sharma, Advs.



versus  
ASHOK KUMAR & ORS. .... Defendants  
Through: Mr. Moazzam Khan, Ms. Shweta Sahu, Mr. Parva Khare, Ms. Aishwarya Jain, Mr. Brijesh Ujjainwal. Ms. Anvita Goel, Mr. Prince Kumar, Advs for Go Daddy.  
Mr. Moazzam Khan, Mr. Alipak Banerjee Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal, Ms. Anvita Goel, Mr. Prince Kumar, Mr. Amrit Bhatia Advs.  
Mr. Tushar Singh & Ms. Trisha Patnaik, Advocates for D-25.  
Mr. Surinder Singh, Adv. for D-29 (M-9311325398)  
Ms. Kruttika Vijay and Ms. Aishwarya Kane, Advs for D-17.  
Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

(19) WITH  
+ CS (COMM) 700/2019 & I.As. 17945/2019, 1876/2020  
XIAOMI TECHNOLOGY INDIA PRIVATE LIMITED  
& ANR. .... Plaintiff

Through: Mr. Peeyoosh Kalra, Mr. C.A. Brijesh, Mr. Krisna Gambhir, Ms. Simranjot Kaur, Advocates (M:9899320646)  
Mr. Ishith Arora, Adv. (M. 9654451996)

Versus  
[WWW.XIAOMI-INDIA.XYZ](http://WWW.XIAOMI-INDIA.XYZ) & ORS. .... Defendants  
Through: Ms. Shikha Sarin & Mr. Paras Malhotra, Advs. (M: 9910485840)  
Mr. Abhishek Parashar, In person. (M: 9319317578)  
Mr. Manish Mohan, CGSC.  
Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh



Ujjainwal Advocates for D-29.  
Ms. Yashika Kapoor and Mr. Parshant  
Arora, Advs. for VI.

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WITH  
**CS(COMM) 250/2020 and I.A. 2285/2024**

STAR INDIA PVT. LTD. & ANR. .... Plaintiffs  
Through: Mr. Pravin Anand, Mr. Saif Khan &  
Mr. Rohil Bansal, Advs.

versus

OXIBUZZ.COM & ORS. .... Defendants  
Through: Ms. Akshita Jain, Adv. for D-1  
Mr. Darpan Wadhwa, Sr. Advocate  
with Ms. Swati Agarwal, Ms. Ritika  
Bansal & Mr. Vaarish Sawlani, Advs  
for D-3-4.  
Mr. Mrinal Ojha, Mr. Debarshi Dutta,  
Mr. Anand Raja Adv, Ms. Tanta  
Chaudhry. Mr. Shivam Tiwari & Mr.  
Samyak Bilala Advs.

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WITH  
**CS (COMM) 255/2020**

INDIAMART INTERMESH LIMITED .... Plaintiff  
Through: Mr. Sidharth Chopra, Mr. Nitin  
Sharma, Mr. Yatin Garg, Mr. Ranjeet  
Singh, Mr. Vivek Ayyagari, Mr.  
Angad Makkar, Mr. M. J. Sudarshan,  
Ms. Ramya Aggarwal and Mr. Sohrab  
Mann, Advocates.  
Ms. Yashika Kapoor and Mr. Parshant  
Arora, Advocates for VI.

versus

MR. AKASH VERMA & ORS. .... Defendants  
Through: Mr Neel Mason, Mr Ankit Rastogi, Mr  
Siddharth Vardhman, Mr Udit Tewari  
Adv. for D-2. (M: 9399304251).  
Mr. Rishi Kapoor & Ms. Yashika  
Kapoor, Advocates for D-3.  
Ms. Meenakshi Dutta, Mr. Anupam



Kumar Mishra & Mr. Gautam Harshwal, Advs. for D-4 & 7.

Mr Ankit Rastogi and Mr Saransh Saini, Advocates.

Mr. Saransh, Adv. for Ms. Nandita Rao, ASC (Crml.),GNCTD.

Mr. Anupam Kumar Mishra and Ms. Keya Rawat, Advocates.

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

(22)

AND

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**CS (COMM) 324/2020 & I.As.6950/2020, 12588/2020, 11510/2021**  
MCDONALDS CORPORATION & ANR. .... Plaintiffs

Through: Ms. Rima Majumdar, Ms. Saakshi Khandelwal and Mr. Aaditya Vats, Advocates.

versus

NATIONAL INTERNET EXCHANGE OF INDIA  
& ORS. .... Defendants

Through: Dr. B. Ramaswamy, CGSC, for Special Cell, Delhi Police.

Mr. Sanjay Gupta, Mr. Ateev Mathur & Mr. Amol Sharma, Advs. for D-37 HDFC.

Mr. Shubhendu Anand, Mr. Akshat Kaushik, Mr. Piyush M. Dwivedi Advocate for D-1.

Mr. Vivek Jain & Mr. Aastha Tiwari, Ms. Tulasi Mukhi, Advocates for D-18 & 28 (M9811426480).

Mr. Kartik Bhalla, Adv. for ICICI Bank (M. 9818707178)

Mr. Jaydip Pati, Advocate for D-24.

Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal for D-5, 2, 6 7, & 8.

Mr. Ravi Prakash, CGSC with Mr. Sahonwlah Farmani Ali, Advocate for



D-35&36 (M-9469448888)  
Mr. Santosh Kumar Rout, Ms Dharna Veragi, Mr. Pawan Kumar & Mr. Abhishek Chakraborty, Advs for D-13 to 17, 22, 26, 27, 31)  
Mr Rajiv Kapur& Mr Akshit Kapur, Mr Tushar Bagga, Advocates.  
Mr Yashu Rustagi, Adv. for BOB.  
Mr. Moazzam Khan, Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Ms. Anvita Goel Mr. Prince Kumar Mr. Amrit Bhatia Advs. for D-5.  
Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates  
Mr. Tushar Singh & Ms. Trisha Patnaik, Advocates for D-25.  
Mr. Rajat Katyal & Mr. Harsh Sinha, Adv. for Yes Bank.  
Mr. Rishabh Dev Mishra, Adv. for Bharti Airtel Limited.  
Mr. Ateev Kumar Mathur & Mr. Amol Sharma, Advocates  
Sh. V. K Gupta, Sh. Sunil Shukla & Ms. Kaushiki Kashyap Advs for D-57 (M: 95822 06578).  
Mr. Harsh Sinha, Adv. for Yes Bank.

(23)

WITH

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**CS (COMM) 424/2020 & I.A. 20247 /2022, O.A.85/2024**

**SHOPPERS STOP LIMITED**

..... Plaintiff

Through: Ms. Sanya Kapoor, Adv.  
(M:9810907412)

versus

**M/S SHOPPERSTOP & ORS.**

..... Defendants

Through: Mr. P.S. Sudheer & Ms. Anne Mathew, Advs. for D-5.  
Mr. Moazzam Khan, Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva



Khare & Mr. Brijesh Ujjainwal Adv.  
Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates

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WITH

+ CS(COMM) 471/2020, I.As.9795/2020, 2961/2021, 2885/2022,  
5509/2022, 15107/2022, 2939/2023, 10797/2023, 10798/2023,  
22191/2023, 3236/2024, 41778/2024, 41779/2024, 41801/2024,  
41802/2024

PB FINTECH LIMITED

..... Plaintiff

Through: Mr. Kapil Wadhwa and Ms. Vasanthi  
Hariharan, Advocates.

versus

POLICY BAZAR FINANCE & ORS.

..... Defendants

Through: Mr. Darpan Wadhwa Sr. Adv. Mr.  
Alipak Banerjee, Ms. Shweta Sahu,  
Mr. Parva Khare, Ms. Aishwarya Jain,  
Mr. Brijesh Ujjainwal Advs for D-9.  
Mr. Shubhendu Anand, Mr. Akshat  
Kaushik, Mr. Piyush M. Dwivedi,  
Advs. for D-16 (M: 7827709253).  
Mr. Rohit Rattu, Adv. D-27  
Ms. Kruttika Vijay and Ms.  
Aishwarya Kane, Advocates for D-42  
Mr Rajesh Kumar Gautam Adv, Mr  
Anant Gautam Adv, Mr R P Daida  
Adv, Mr Dinesh Sharma Adv, Ms  
AnaniAchumi, Ms Shivani Sagar,  
Advs. for R-51 (M. 8860853124)  
Sh. V. K Gupta, Sh. Sunil Shukla &  
Ms. Kaushiki Kashyap Advs. for D-57

(25)

WITH

+ CS (COMM) 399/2021 & I.A. 10855/2021

HINDUSTAN UNILEVER LIMITED

..... Plaintiff

Through: Mr. Sidharth Chopra, Mr. Nitin  
Sharma, Mr. Yatin Garg, Mr. Ranjeet  
Singh, Mr. Vivek Ayyagari, Mr.  
Angad Makkar, Mr. M. J. Sudarshan,  
Ms. Ramya Aggarwal & Mr. Sohrab



Mann, Advocates.

versus

NITIN KUMAR SINGH & ORS.

..... Defendants

Through: Mr. Ankur Prakash, Ms. Simran Gill,  
Mr. Yudhishtir Bhardwaj, Mr.  
Dhananjay, Mr. Amod Bidhuri & Mr.  
Saquib Siddiqui, Advocates for D-1  
Mr. Akshit Chaudhary, Adv. for D-5.  
Mr. Ramnish Khanna, Adv. for D-7.  
Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates  
Mr. Bhagwan Swarup Shukla, CGSC  
with Ms. Priya Dwivedi, Advocate for  
UOI/D-18 & 19.  
Mr. K.K. Singh, Advocate for D-27.  
Mr. K.R. Sasiprabhu and Mr. Tushar  
Bhardwaj, Advs for Reliance Jio.  
Ms. Radhika Bishwajit Dubey, CGSC,  
Ms. Gurleen Kaur Waraich & Mr.  
Karan Khetani, Advs.

(26)

WITH

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**CS (COMM) 524/2021 & I.A. 13715/2021, 4506/2022**

KAMDHENU LIMITED

..... Plaintiff

Through: Mr. Nikhil Sonker, Adv.  
(M:7726021194)  
Mr. Sudarshan Kumar Bansal & Mr.  
Arpit Dudeja, Advs. (M. 9810132015)

versus

RAGHUNATH VIRDHARAM BISHNOI AND ORS. .... Defendants

Through: Mr. Rishabh Gupta and Mr. Abhishek  
Kumar Singh, Advocates.  
Mr. Lakshy Aggarwal, Adv. for D-3.  
Mr. Neel Mason, Mr. Vihan Dang, and  
Ms. Aditi Umapathy, Advocates  
Mr. Rishi Kapoor and Mr. Satish Rai,  
Advocates for D-3. (M:8368148214)  
Mr. Alipak Banerjee, Ms. Shweta  
Sahu, Mr. Parva Khare, Mr. Brijesh



Ujjainwal Advocates for D-8.  
Mr. K.G. Gopalakrishnan & Ms.  
Nisha Mohandas, Advs for D-7.  
Mr. Vihan Dang, Ms. Aditi Umapathy  
and Mr. Parva Khare, Advocates for  
D-10 (M-99101983636)  
Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates  
Mr. Sudarshan Kumar Bansal and Mr.  
Nikhil Sonker, Advocates.  
Mr. K.R. Sasiprabhu and Mr. Tushar  
Bhardwaj, Advs. for Reliance Jio.  
Ms. Yashika Kapoor and Mr. Parshant  
Arora, Advocates for VI.

(27)

WITH

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**CS(COMM) 12/2022, I.As.263/2022 & 20922/2022**

NEW BALANCE ATHLETICS INC ..... Plaintiff

Through: Mr. Dushyant Mahant, Mr.  
UrfeeRoomi and Mr. Ayush Dixit,  
Advocates (M: 7011629381).

versus

NBSTORESININDIA.IN &amp; ORS. .... Defendant

Through: Mr. Rakesh Kumar, CGSC. (M:  
9811549455)

Mr. Sandeep Kumar Mahapatra, Adv,  
CGSC; Mr. Tribhuvan, Adv for D-15  
Mr. ApoorvKurup, CGSC; Ms. Nidhi  
Mittal; Ms. Muskaan Gupta, Advs. for  
D-16 (M. 8826584325)

Mr Naveen Kumar Jain, Adv. D-17  
Mr Shivam Narang, Adv. for D-26  
Mr. Akshay Goel, Ms. Vishali Nahar,  
Mr. Paras Arora, Advs. for D-13.

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WITH

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**CS (COMM) 26/2022 & I.As.612-13/2022, 954/2022**

HT MEDIA LTD ..... Plaintiff

Through: Mr. Sidharth Chopra, Mr. Nitin  
Sharma, Mr. Yatin Garg, Mr. Ranjeet



Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates. (M:8017571175)

versus

POOJA SHARMA & ORS.

..... Defendants

Through:

Mr Firoz Iqbal Khan, Mohd Shad Advocate, Advs. for D-4

Mr. Rishabh Dev Mishra, Advocate for Bharti Airtel Limited

Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advs. for D-19.

Mr Anand Kumar Shukla, Adv.

Mr. Vihan Dang, Ms. Aditi Umapathy and Mr. Parva Khare, Advs for D-20.

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. Neel Mason, Mr. Vihan Dang, and Ms. Aditi Umapathy, Advocates

Mr. M.K. Singh, Advocate for Mr. Samir Chugh, Advocate for Airtel.

Mr Suaib Ahmed Khan and MD Shad, Advs. with Defendant Shammi Alam Khan.

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WITH

+ **CS (COMM) 35/2022 & I.As.819/2022, 3168/2022, 4738/2022, 8767/2022**

KAJARIA CERAMICS LIMITED

..... Plaintiff

Through: Ms. Rima Majumdar, Mr. Aditya Vats and Ms. Saakshi Khandelwal, Advs.

versus

GODADDY.COM LLC & ORS.

..... Defendant

Through:

Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advs. for D-1.

Mr. Sandhya Chawla, Adv. for D-2.

Mr. Rishabh Dev Mishra, Adv. for



Bharti Airtel.

Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates

Mr. Lakshy Aggarwal, Adv. for d-4

Ms. Kirti Bhardwaj, Adv. for D-5(b).

Mr. M.K. Singh, Advocate for Mr.  
Samir, Advocate (M-9810455716)

Mr. Santosh Kr. Rout, Ms. Dharna  
Veragi, Mr. Pawan Kumar & Mr.

Abhishek Chakraborty, Advs. for D-6.

Ms. Yashika Kapoor and Mr. Parshant  
Arora, Advocates for VI.

Dr. B Ramaswamy, CGSC for IFSO  
Unit

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WITH

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**CS (COMM) 233/2022 & I.As. 5780-81/2022**

**BAJAJ FINACE LTD & ANR.**

..... Plaintiffs

Through:

Mr. Sidharth Chopra, Mr. Nitin  
Sharma, Mr. Yatin Garg, Mr. Ranjeet  
Singh, Mr. Vivek Ayyagari, Mr.  
Angad Makkar, Mr. M. J. Sudarshan,  
Ms. Ramya Aggarwal and Mr. Sohrab  
Mann, Advocates.

versus

**NIKO DAS & ANR.**

..... Defendants

Through:

Mr. Vihan Dang, Ms. Aditi Umapathy  
and Mr. Parva Khare, Advs. for D-3.

Mr Prashant Prakash, Mr. Varun  
Pathak, Ms. Ameer Rana, and Mr.

Vishesh Sharma, Advs. for D-4.

Mr. Lakshy Aggarwal, Adv. for D-7.

Mr. Rishabh Dev Mishra, Advocate  
for Bharti Airtel Limited.

Mr. Neel Mason, Mr. V. Dang & Ms.  
Aditi, Advs. for D-3. (M:9971586598)

Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates

Mr. M.K. Singh, Advocate for Mr.



Samir Chugh, Advocate for Airtel.  
Ms. Yashika Kapoor and Mr.  
Parshant Arora, Advocates for VI.

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WITH  
**CS (COMM) 275/2022 & I.As. 6535-36/2022**  
HINDUSTAN UNILEVER LTD & ANR. .... Plaintiffs

Through: Mr. Sidharth Chopra, Mr. Nitin  
Sharma, Mr. Yatin Garg, Mr. Ranjeet  
Singh, Mr. Vivek Ayyagari, Mr.  
Angad Makkar, Mr. M. J. Sudarshan,  
Ms. Ramya Aggarwal and Mr. Sohrab  
Mann, Advocates.

versus

UNILEVERR1.IN & ORS. .... Defendants

Through: Mr. Rishabh Dev Mishra, Advocate  
for Bharti Airtel Limited.  
Mr. Rahul Chauhan, Ms. Aishwarya  
Mishra Advocates for D-21.  
Ms. Asiya Khan, Advocate for D-25  
Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates  
Mr. M.K. Singh, Advocate for Mr.  
Samir Chugh, Advocate for Airtel.  
Mr Chandrashekhar Chakalabbi, Ms  
Aishwarya Hiremath  
& Varnik Kundaliya, Advs. for D-20

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WITH  
**CS (COMM) 364/2022 & I.As. 8518-20/2022, 12855/2022**  
AMAZON SELLER SERVICES PRIVATE LIMITED  
& ANR. .... Plaintiffs

Through: Mr. Sidharth Chopra, Mr. Nitin  
Sharma, Mr. Yatin Garg, Mr. Ranjeet  
Singh, Mr. Vivek Ayyagari, Mr.  
Angad Makkar, Mr. M. J. Sudarshan,  
Ms. Ramya Aggarwal and Mr. Sohrab  
Mann, Advocates.  
Mr. Mrinal Ojha, Mr. Debarshi Dutta,  
Mr. Arjun Mookerjee, Mr. Shivam



Tiwari, Ms. Nikita Rathi, Mr. Rishabh  
Agarwal, Advs. for D-8.

versus

AMAZONBUYS.IN & ORS.

..... Defendants

Through:

Mr. Raghav Awasthi, Adv. for D-5.  
Mr. Navneet Mishra, Adv. for Ms.  
Ritu Mishra Adv. for D-6 (M:  
9318374047).  
Mr. Prashant Prakash, Adv. for D-7.  
Ms Yukti Gupta, Adv. for HDFC Bank  
Ms. Mrinal Ojha, Mr. Debarshi Dutta  
& Mr. Aayush Kevlani, Advocates for  
D-8 (M-9167094381)  
Mr. Shashi Shekhar Dixit, Adv. for  
D-10.  
Mr. Vineet Dhanda, CGSC with Mr.  
Abhishek Singh, Adv. for UOI/D-18  
& 19.  
Mr. Nishant Gautam (CGSC) with Mr.  
Vardhman Kaushik, Mr. Ajay Kanojia  
& Ms. Akriti Mehrish, Advs.  
Mr. Harshal Arora, Adv. for D-5.  
Mr. Varun Pathak, Ms. Ameer Rana,  
& Mr. Vishesh Sharma, Advs. for D-4.  
Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates  
Mr. M.K. Singh, Advocate for Mr.  
Samir Chugh, Advocate for Airtel.  
Mr. Sharique Hussain, Adv. for HDFC  
Ms Ritu Mishra, Advocate for D-6  
Canara Bank (M- 9873796792)

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WITH

+ CS (COMM) 303/2022, I.As.7302/2022, 7307/2022, 17365/2022,  
19451/2022, 21036/2022, 169/2023, 1932/2023, 1933/2023,  
3319/2023, 7338/2023, 8120/2023, 11597/2023, 13276/2023,  
17896/2023, 24159/2023, 720/2024, 3785/2024, 42225/2024w3  
BURGER KING CORPORATION ..... Plaintiff

Through: Mr. Mukul Kochhar, Advocate.



Ms. Meenakshi Ogra, Mr. Tarun Khurana, Mr. Rishi Vohra & Ms Chhavi Panday, Advs.

Mr. Raunaq Kamath and Mr. Sauhard Alung, Advocates. (M: 9425341404)

Mr Rajesh Kumar Gautam, Mr Anant Gautam, Mr R P Daida, Mr Dinesh Sharma, Ms Anani Achumi, Ms Shivani Sagar, Advs. for R-11

Mr. Yashu Rustagi, Adv for Indian Bank (M. 8882149812)

Mr. Kumar Vishwjeet, Adv. for D-15  
Mr. Sandeep Kumar Mahapatra, CGSC, Mr. Tribhuvan, Advs. for D-15  
Mr D.C. Tripathi, Advocate for D-19.  
Mr. Ramesh Kumar Mahaliyan, Adv. for D-20 (M. 8275092500)

Mr Amit Mahaliyan, Advocate

Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advs. for D-16

Versus

SWAPNIL PATIL & ORS.

..... Defendants

Through:

Mr. Shashi Shekhar Dixit, Advocate  
Mr Amit Mahaliyan, Adv. for Bank of Maharashtra. (M:9899491980)

Ms. Yashika Kapoor and Mr. Prashant Arora, Advocates for D-14.

Mr. Alipak Banerjee, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates for D-16 (M:9987115749).

Ms. Shivani Shah, Mr. Amandeep Singh, Ms. Amrita Rana, Mr. Vinay Ranjan, Mr. Manu Pratap Singh, Advs for D-20 (M: 9005669985).

Ms. Radhika Bishwajit Dubey, CGSC, Ms. Gurleen Kaur Waraich & Mr.



- (34)  
+ Karan Khetani, Adv.  
WITH  
CS (COMM) 389/2022 & I.As. 9069/2022, 12578/2022  
THE CAPITAL GROUP COMPANIES, INC ..... Plaintiffs  
Through: Mr. Naqeeb Nawab, Mr. Ashutosh Ranga, Ms. Sejal Tayal, Ms. Apurva Bhutani, Adv. (M: 8209086773)
- versus  
ASHOK KUMAR & ORS. .... Defendants  
Through: Ms. Nidhi Raman, CGSC with Mr. Zubin Singh and Mr. Akash Mishra, Adv. for D-4 & 5.  
Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal for D-12 (M: 9987115749)  
Mr. Prashant Prakash, Advo. for D-19.  
Mr. Nishant Gautam (CGSC) with Mr. Vardhman Kaushik, Mr. Ajay Kanojia & Ms. Akriti Mehrish, Adv.
- (35)  
+ WITH  
CS (COMM) 113/2023 & I.As. 4200/2023, 21659/2023  
INDIAN FARMERS FERTILISER COOPERATIVE ..... Plaintiff  
Through: Mr Abhishek Singh, Mr Elvin Joshy, Mr J Amal Anand, Mr Shashwat Tyagi, Ms Alisha Sharma, Adv.
- Versus  
REGISTRANT OF IFFCOFRANCHISE.COM & ORS .. Defendants  
Through: Mr. Rajshekhar Rao Sr. Adv with Ms. Tine Abraham, Ms. Shivani Rawat, Mr. Mohanakrishna C., Mr. Abhi Udai Singh, Mr. Harshil Wason, Advocates for D-33. (M: 8054452858)  
Mr Varun Pathak, Mr Shyamal Anand, Mr. Thejesh Rajendran, Mr Tejpal Singh Rathore, Adv. for D-34  
Mr Nitinjya Chaudhry, Sr Panel Counsel with Mr Rahul Mourya, Adv. for D-35 & 36 (M: 9810103680).



Mr. Susmit Pushkar, Mr. Anchit Oswal, Mr. Gaurav Sharma, Ms. Naina Agarwal, Advs. for D-38.  
Ms. Jagriti Bharti, Adv. for Mr. Ramesh Babu, Adv. for D-39/RBI  
Mr. Nitinja Chaudhry, Senior Panel Counsel with Mr. Rahul Mourya Advs. for D-35  
Mr. Mrinal Ojha, Mr. Debarshi Dutta, Mr. Arjun Mookerjee, Mr. Shivam Tiwari, Ms. Nikita Rathi, Mr. Rishabh Agarwal, Advs. for D-27.

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AND

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**CS (COMM) 610/2023 & I.A. 16723/2023, 647/2024**

CRESSET CAPITAL MANAGEMENT LLC & ANR. .... Plaintiffs  
Through: Mr. Sourabh Rath & Mr. Vibhore Yadav, Advs. (M: 9811153629)

versus

REGISTRANT OF WWW.CRESSETCAPITAL.IN ,  
WWW.CRESSETINDIALIVE.LIVE & ORS. .... Defendants  
Through: Mr. Mrinal Ojha, Mr. Debarshi Dutta, Mr. Arjun Mookerjee, Mr. Shivam Tiwari, Ms. Nikita Rathi, Mr. Rishabh Agarwal, Advs. for D-6.  
Mr Amit Tiwari CGSC, Mr. Ayush Tanwar & Mr. Pratham Chawla Advs

**CORAM:**

**JUSTICE PRATHIBA M. SINGH**

**Prathiba M. Singh, J. (Oral)**

1. This hearing has been done through hybrid mode.
2. These are part heard matters. The present batch of matters relate to domain names being registered by unknown third parties infringing trade mark rights of various brand owners and implementation of Court orders by the Domain Name Registrars ('DNR's). In response to the challenges arising out of unauthorised registrations, from time to time, various directions have



been passed by this Court in respect of blocking, locking and suspending of the infringing domain names, and implementation of Court orders by various DNRs which may or may not be located in India.

3. Mr. Gupta, Id. Counsel appearing on behalf of three banks *i.e.*, HDFC Bank, Kotak Mahindra Bank, and CTBC Bank Co. Ltd. submits that, insofar as his clients are concerned, the Central Economic Intelligence Bureau (hereinafter, 'CEIB') has circulated an Office Memorandum which requires the banks to adhere to updated Standard Operating Procedure (hereinafter, 'SoP'), whenever information is requested by the Law Enforcement Agencies (LEAs). It is his submission that the said SoP was circulated on 31st May, 2024 by the Government of India, but the SoP has not yet been fully implemented by the banks.

4. Ld. Counsel for the RBI refutes this position and submits that in the affidavit dated 2nd July, 2024 it was clearly mentioned that all banks have to adhere to the SoP, which has been circulated. She refers to paragraph 6 of the said affidavit to argue that Indian Bank Association (hereinafter, 'IBA') had to take up the matter with CEIB for amending the SoP, as per the email dated 10th January, 2024.

5. The above discussion would show that insofar as the said SoP for sharing information with LEAs is concerned, the IBA has to ensure the implementation of the same by the banks, which has not yet been done.

6. The banks contend today that the SoP is still not a binding document. Mr. Gupta, at this stage, submits that he would then have to seek instructions in the matter and apprise the Court as to whether the said SoP has actually been followed or not.

7. Accordingly, issue court notice to **Mr. Rajesh Kumar Gautam**, Id.



Counsel for Indian Bank Association (IBA) (M: 9811252434, email [rajeshgautam@klmehta.net](mailto:rajeshgautam@klmehta.net)) in this matter for seeking instructions. Let an affidavit be filed on behalf of the IBA as to whether it has advised all the banks to ensure that the SoP is fully and strictly adhered to and also whether the same was circulated to all the banks or not.

8. In addition, Mr. Gupta Id. Counsel shall also to take instructions from the banks he is representing about the implementation of the SoP.

9. Both Id. Counsel for IBA and Mr. Gupta shall also seek instructions and file an affidavit on how much period is taken for freezing bank accounts after a Law Enforcement agency request and/or order of the Court is furnished to the banks.

10. Insofar as the Reserve Bank of India ('RBI') is concerned, it is submitted by Ms. Jagriti, Id. Counsel appearing for Mr. Ramesh Babu, that an affidavit was filed by the RBI and was considered by the Court on 2nd July, 2024. The affidavit had clearly stated that the Beneficiary Name Lookup Facility would be implemented by the end of December, 2024. Paragraph 5 of the said affidavit reads as under:

*“5. The facility can also be used with other payment systems that use the same combination of account number and IFSC or Mobile number and MMID (which includes RTGS and NEFT). The banks will be advised by end December 2024 to extend the same beneficiary name lookup facility to their customers using RTGS and NEFT payment systems.”*

11. In respect of the above, Id. Counsel for RBI has handed across a press release dated 9th October, 2024, as per which she submits that insofar as UPI



and IMPS is concerned, remitter can verify the name of the receiver before initiation of payment transaction.

12. However, the said system for verification of name of the receiver is yet to be implemented in RTGS and NEFT payment methods. She further submits that the said system for NEFT and RTGS payment methods has been developed and is under testing. The system's name is Beneficiary's Name Lookup Facility. The said facility is now going to be made available to the member banks and the guidelines would be issued shortly.

13. Steps being taken by the RBI to for implementation of the said Beneficiary's Name Lookup Facility for RTGS and NEFT transactions are extremely crucial to prevent cyber fraud like the kind of fraudulent activity that are being dealt in this case. The RBI shall , without any delay, create the said facility referred to as, Beneficiary's Name Lookup Facility in terms of its affidavit and the press release dated 9th October, 2024 as also in terms of various previous orders of this Court. Delay in the implementation is likely to impact thousands of innocent consumers, who make payments without realising who is the beneficiary.

14. Let the RBI expeditiously activate the said system of Beneficiary's Name Lookup Facility and inform the IBA and its member banks of the said facility, which could be implemented by the Banks.

15. Arguments by Mr. Anirudh Bhakru and Mr. Abhishek Singh, Id. Counsels have concluded.

16. Mr. Pravin Anand, Id. Counsel has placed a compilation before the Court and has highlighted services, which are being operated by GoDaddy LLC on GlobalBlock and GlobalBlock+ wherein, according to Id. Counsel, GoDaddy is choosing to charge substantial sums for more than Rs.2.7 lakhs



for providing the services.

17. According to Mr. Anand, the services are being given by GoDaddy for protection of brands including for those which provide deceptively similar brands, homoglyph, variations and domain names with typographical errors of brands.

18. He further submits that this service, which is being offered, clearly shows that GoDaddy has the wherewithal to implement the orders passed by the Court, which it is failing to do as a DNR.

19. In addition, reliance is also placed upon the stand of Verisign Inc. in another matter – *CS(COMM) 197/2024* where Verisign Inc., as a Registry, has taken the position that the issues relating to blocking of domain names are purely in the domain of the DNR itself and not the Registry. A set of documents, in this regard has been handed over to Id. Counsel for GoDaddy.

20. On these two aspects *i.e.*, with respect to GlobalBlock and GlobalBlock+ services as also with regard to the difference between DNR and Domain Registry, GoDaddy shall file an affidavit at least two weeks before the next date of hearing.

21. List the batch of matters for hearing on 7th February, 2025.

22. Insofar as the specific matters and the applications pending therein are concerned, the same are listed as per the following table:

S. No.	Case No.	Next Date of Hearing
1	CS(COMM) 350/2020 (Item 2)	16 <sup>th</sup> January, 2025
2	CS(COMM) 176/2021 (Item 3)	16 <sup>th</sup> January, 2025
3	CS(COMM) 228/2021 (Item 4)	16 <sup>th</sup> January, 2025
4	CS(COMM) 135/2022 (Item 5)	16 <sup>th</sup> January, 2025



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5	CS(COMM) 193/2019 (Item 8)	16 <sup>th</sup> January, 2025
6	CS(COMM) 298/2019 (Item 10)	16 <sup>th</sup> January, 2025
7	CS(COMM) 498/2020 (Item 13)	24 <sup>th</sup> January, 2025
8	CS(COMM) 293/2021 (Item 17)	24 <sup>th</sup> January, 2025
9	CS(COMM) 324/2020 (Item 22)	24 <sup>th</sup> January, 2025
10	CS(COMM) 471/2020 (Item 24)	24 <sup>th</sup> January, 2025
11	CS(COMM) 35/2022 (Item 29)	24 <sup>th</sup> January, 2025
12	CS(COMM) 364/2022 (Item 32)	24 <sup>th</sup> January, 2025
13	CS(COMM) 389/2022 (Item 34)	24 <sup>th</sup> January, 2025

**PRATHIBA M. SINGH**  
**JUDGE**

**DECEMBER 21, 2024/dk/bh**

*(corrected & released on 24<sup>th</sup> December, 2024)*